

JINDAL GLOBAL LAW SCHOOL

*presents*



**JGLS-IIAC  
INTERNATIONAL ARBITRATION  
MOOT (IAM) COMPETITION**

**25th - 27th October, 2024**

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*Knowledge Partner:*  
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# INDIA'S GLOBAL UNIVERSITY

NUMBER 1 RANKED PRIVATE UNIVERSITY

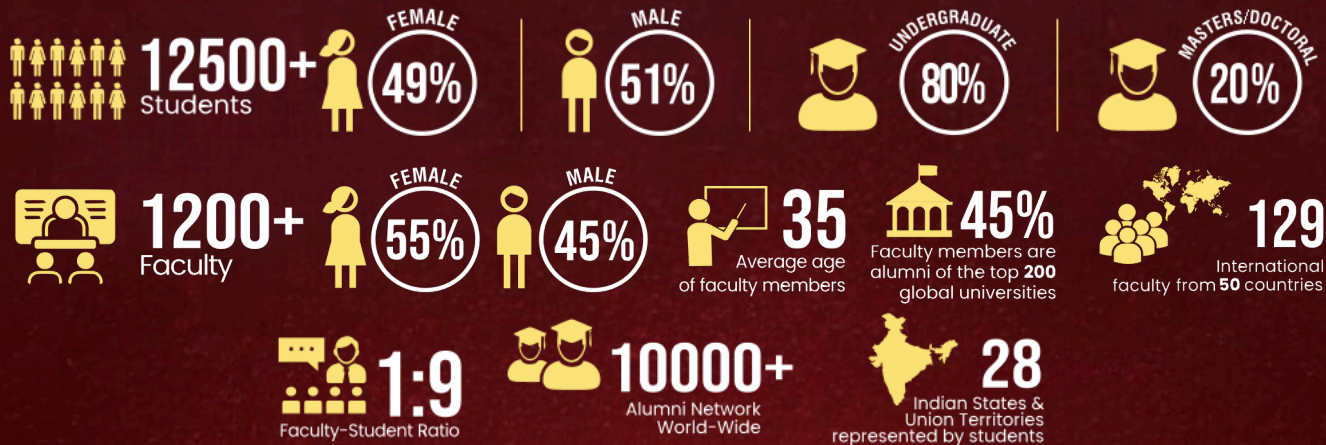
O.P. Jindal Global University (JGU) is a non-profit, multi-disciplinary and research oriented university founded in 2009. JGU was established as a philanthropic initiative of its Founding Chancellor, Mr. Naveen Jindal in memory of his father, Mr. O.P. Jindal. JGU maintains a 1:9 faculty - student ratio and appoints faculty members from India and abroad with outstanding academic qualifications and experience.

JGU has over 12,500 students, 1200+ full-time faculty members, and 2800+ administrative staff in its fully residential campus. JGU's twelve schools focus on Law, Business & Management, International Affairs, Public Policy, Liberal Arts & Humanities, Journalism, Art & Architecture, Banking & Finance, Environment & Sustainability, Psychology & Counselling, Languages & Literature and Public Health & Human Development. Over the last decade, JGU has grown into an institution that brings full-time faculty from 50+ countries in the world, students from 70+ countries and has collaborated with over 450+ leading institutions in 75+ countries which makes the learning experience truly international.

JGU has been ranked as India's Number 1 Private University for three years in a row by the prestigious QS World University Rankings 2023. JGU has been recognised among the Top 150 universities globally under the age of 50 years by the QS Young University Rankings. JGU has also been recognised in the Top 500 Universities as per the QS Graduate Employability Rankings 2022. The Jindal Global Law School is ranked Number 1 in India for five years in a row and is the only law school in India among the Global Top 10 law schools by the QS World University Rankings by Subject 2024. In 2020, JGU was recognised as an 'Institution of Eminence' by the Ministry of Education, Government of India.



# JGU @GLANCE



**12 SCHOOLS**

**45+** Programmes

30+ Undergraduate Programmes  
 15+ Postgraduate Programmes  
 1 Doctoral Programme



## RESEARCH

**6050** Publications

**60+** Interdisciplinary research centres

4 Research & capacity building institutes

**JILDEE**  
 JINDAL INSTITUTE OF LEADERSHIP DEVELOPMENT AND EXECUTIVE EDUCATION

**JINDAL INSTITUTE OF BEHAVIOURAL SCIENCES**

**IIMEd**  
 INTERNATIONAL INSTITUTE FOR HIGHER EDUCATION RESEARCH & CAPACITY BUILDING  
 O.P. JINDAL GLOBAL UNIVERSITY

**Jindal India Institute**  
 RESEARCH IN INCLUSIVE EDUCATION  
 O.P. JINDAL GLOBAL UNIVERSITY

## INTERNATIONAL COLLABORATIONS

**450+** Collaborations with International Universities & Higher Education Institutions

**10** Forms of Global Partnerships

**75+** Countries & Regions

**200+** Faculty & Student exchange collaborations

**70+** Countries represented by students

## ACCREDITATION & RANKINGS



Granted Autonomy by University Grants Commission



Ranked 2nd Swachh Campus Ranking 2019 Government of India



QS WORLD UNIVERSITY RANKINGS 2023



QS WORLD UNIVERSITY RANKINGS 2024 BY SUBJECT

CONFERRED THE STATUS OF AN **INSTITUTION OF EMINENCE** BY THE **MINISTRY OF EDUCATION GOVERNMENT OF INDIA**



**O.P. JINDAL GLOBAL**  
 INSTITUTION OF EMINENCE DEEMED TO BE **UNIVERSITY**  
 A Private University Promoting Public Service

[www.jgu.edu.in](http://www.jgu.edu.in)



Sonapat-131001, (NCR of Delhi)

JGU - An Initiative of Jindal Steel & Power Foundation



# INDIA'S FIRST GLOBAL LAW SCHOOL

In 2009, JGU began its first academic session with the establishment of India's first global law school. JGLS is committed to providing global legal education to its students. To fulfil this objective, the curriculum and pedagogy is designed to give extensive exposure to students to domestic, international and comparative law courses.

JGLS has also entered into collaborations, exchange programmes, research partnerships and other forms of engagement and interaction with top universities and institutions across the globe which are willing to share their invaluable intellectual resources developed over decades. There are faculty and student exchange programmes and academic collaboration arrangements with leading law schools, such as Harvard, Yale, NYU, Sydney, Keio and many other reputed universities in the world. All these attributes make JGLS the best law school in Delhi.



**550+**  
Faculty  
Members



**200+**  
MoU with International  
Law Schools



**16**  
Research  
Centres





# MOOT COURT SOCIETY

## JINDAL GLOBAL LAW SCHOOL

JGLS has a vibrant and active mooting culture. The Moot Court Society (MCS) is a student led initiative, which works hand in hand with the administration for planning, training and executing its activities. The MCS hopes to create a strong tradition of successful mooting for years to come for the students.

The MCS, under the aegis of Faculty Directors and the MCS Board, has organised several prestigious moots, including annual Indian Vis Pre-Moot Court Competition since 2017. Additionally, we have successfully organized four editions of the annual JIRICO Moot Court Competition. This year, we expanded our initiatives by launching the 1st National Trial Advocacy Moot (NTAM) Court Competition.

From 2011 to 2024, the teams from Jindal Global Law School (JGLS) achieved numerous victories in several Moot Court Competitions, including wins at the Oxford Price Media Law Moot (2014, 2015), Philip C. Jessup Indian Rounds (2015 & 2022), Frankfurt Investment Arbitration Moot World Rounds (2015) and Global Anti-trust Institute Moot, Washington D.C. (2018). The JGLS teams also won the IBA-ICC India National Rounds in 2022 and 2023, and were runners-up in 2024. Additionally, JGLS's Moot Court Society consistently excelled in the Willem C. Vis International Commercial Arbitration Moot in Vienna, earning an Honourable Mention for the Eric Bergsten Award in 2024 as well as at Willem C. Vis East Moot 2024, reaching the position of top 16 teams and earning Runners-up best speaker award, further underscoring their reputation as a formidable contender in global moot court competitions.





# INDIA INTERNATIONAL ARBITRATION CENTRE (IIAC)

The India International Arbitration Centre (IIAC) has been established by the India International Arbitration Centre Act, a statute promulgated by the Parliament of India. The purpose of this enactment is to create an independent and autonomous regime for institutional arbitration. IIAC has been declared as an institution of national importance. The dispute resolution processes that are in place have a huge impact on the Indian economy and the global perception on doing business in India. To this end, the IIAC aims to inspire confidence amongst parties (both domestic and international) by providing a neutral dispute resolution platform for resolution of commercial disputes through a seamless arbitral process.

The IIAC is managed by a team of eminent persons having substantial knowledge and experience in institutional arbitration, both domestic and international. The Chairperson is a former Judge of the Supreme Court of India.

The IIAC has been set up with an overall objective of promoting and developing India as a major arbitration hub by facilitating a quick and efficient dispute resolution mechanism.





# COMPOSITION OF IIAC



**Hon'ble Justice Hemant Gupta**  
**Chairperson**  
**(Former Judge of Hon'ble Supreme Court of India)**

## Members (Part Time)



**Dr. Ajay Sahai**  
**Director General & CEO**  
**Federation of Indian Export**  
**Organisations (FIEO)**



**Anant Vijay Palli**  
**Senior Advocate, Supreme**  
**Court of India**



**Ganesh Chandru**  
**Advocate & Arbitrator**  
**Partner, Dua Associates**



# Registrar & Deputy Registrar



**Vinay Kumar Sanduja**

Registrar, India  
International Arbitration  
Centre (IIAC)



**Karan Kanwal**

Deputy Registrar, India  
International Arbitration  
Centre (IIAC)



For More Information, Visit!  
<https://indiaiac.org>





## ABOUT OUR KNOWLEDGE PARTNER

# DREW & NAPIER

Drew & Napier LLC is a leading law firm with a prestigious history dating back to 1889. Renowned globally, the firm has established itself as a cornerstone of Singapore's legal landscape, offering exceptional services across a wide range of legal disciplines. With a team of over 250 highly skilled lawyers, many of whom are recognized leaders in their fields, Drew & Napier consistently delivers top-tier legal solutions.

The firm is particularly celebrated for its litigation and dispute resolution practice, often considered the crown jewel of its services. Drew & Napier's litigators are known for their strategic expertise and formidable advocacy, handling complex, high-profile cases that shape the legal landscape both in Singapore and internationally. Their reputation is reflected in consistent top-tier rankings by leading legal directories like Chambers Asia-Pacific and The Legal 500.

In addition to litigation, Drew & Napier excels in corporate and transactional law, advising on some of the region's most significant deals across various industries, including banking, finance, real estate, and telecommunications. The firm's corporate lawyers are adept at navigating complex regulatory frameworks, ensuring clients achieve their business goals efficiently and effectively.

*As part of their commitment to fostering the next generation of legal professionals, Drew & Napier LLC is offering the winning team of our moot court competition an exclusive internship at their esteemed offices in Singapore. Further enhancing the educational experience, our Knowledge Partner will conduct a cross-examination workshop, providing participants with critical skills for their future legal careers.*



# ABOUT OUR DIGITAL KNOWLEDGE PARTNER



SCC Online is a comprehensive legal research platform widely utilized by legal professionals, academics, and students in India. Launched by Eastern Book Company, it offers access to a vast repository of legal resources, including case law, statutes, regulations, and legal articles. The platform is particularly well-known for its extensive collection of judgments from the Supreme Court of India, High Courts, and various tribunals, which are meticulously categorized and indexed for easy navigation.

One of the key strengths of SCC Online is its user-friendly interface, which allows for advanced search capabilities, enabling users to find relevant case law and legal materials quickly. The platform also includes a feature known as 'TruePrint,' which provides an authentic version of judgments as they appear in the print version of Supreme Court Cases (SCC), a leading law report in India.

In addition to Indian legal resources, SCC Online provides access to international legal content, including judgments from foreign courts and international tribunals, making it a valuable resource for comparative legal research. The platform's comprehensive coverage and reliable content make it an indispensable tool for anyone engaged in legal research, from seasoned practitioners to law students. With regular updates and a commitment to accuracy, SCC Online remains a trusted and authoritative source for legal information in India.



# ABOUT OUR SPONSORER



## **LARSEN & TOUBRO**

Larsen & Toubro Limited (L&T), established in 1938, stands as a leading Indian multinational corporation with a diversified portfolio across various sectors. The company excels in engineering, construction, and manufacturing, with a strong foothold in infrastructure development, including roads, bridges, and airports. It also engages in heavy engineering, defense, and technology solutions. L&T's construction segment is notable for executing large-scale projects such as metro systems, power plants, and industrial facilities, enhancing urban and rural infrastructure.

The company's manufacturing arm produces machinery, equipment, and components for various industries, including shipbuilding and aerospace. L&T is committed to sustainability, innovation, and quality, driven by a focus on research and technological advancements. With a global presence, L&T operates in over 30 countries, delivering complex projects and fostering economic growth worldwide. Its strategic investments and commitment to excellence have cemented its reputation as a key player in the global industrial landscape.





# ABOUT JGLS – IIAC (IAM)

In line with our commitment to excellence in mooting, it gives us immense pleasure to announce the inaugural edition of the JGLS International Arbitration Moot (IAM) Competition, 2024. This year, we plan to bring together students, academicians, and professionals in the field of International Commercial Arbitration to compete and judge, create networks, and learn from leading experts in the field. The Moot Problem focuses on key procedural aspects of International Commercial Arbitration, including third-party funding, security for costs, challenges to awards, and the obligation of an arbitral tribunal to render an enforceable award. Procedurally, the moot problem adheres to the Rules of the India International Arbitration Centre (IIAC) and includes Procedural Orders issued by the Tribunal.

## ELIGIBILITY & COMPOSITION

The Competition is open to all students, enrolled bona-fide on a regular basis in an Undergraduate Law Programmes {B.A./BBA/B.Com LL.B (H) or its equivalent conducted by any recognized institution}. A recognized institution shall be entitled to send only one team to the competition. In a system where a university has constituent colleges, each college can register a team or the university as such can be represented by a team comprising students from different constituent colleges.

A detailed brochure, Moot Problem, and the Official Rulebook shall be released in due course of time. Furthermore, each team would consist of three members.





# TENTATIVE TIMELINE\*



*Subject to change\**



# JGLS – IIAC (IAM) ADVISORY BOARD



**Mahesh Rai**

Director, Dispute  
Resolution  
Drew & Napier



**Ganesh Chandru**

Advocate & Arbitrator  
Partner, Dua Associates  
Member (Part Time), IIAC



**Shashank Garg**

Advocate, Chambers of  
Shashank Garg & Secretary,  
Arbitration Bar of India





# ORGANIZING COMMITTEE

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CHAWLA**

**Director,  
JGLS - MCS**



**PROF. SHASHANK  
MAHESHWARI**

**Assistant Director,  
JGLS - MCS**



**PROF. APOORV  
GUPTA**

**Faculty  
Coordinator, MCS**





# ORGANIZING COMMITTEE

## STUDENT BOARD *(Reporting Committee)*



**NALIN ARORA**  
Convenor, MCS



**JIANNA BAJAJ**  
Co - Convenor, MCS



**AKSHAR JINDAL**  
Co - Convenor, MCS







# ORGANIZING COMMITTEE

## STUDENT BOARD



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ADHIKARI



AKSHATH  
INDUSEKHAR



ARYA JHAWAR



ARYAN TULSYAN



DHRUV MADAN



ISHIKA JAIN





**NISCHAY  
KHURANA**



**PRANAV  
CHOUDHURY**



**SAMARTH  
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